

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 56 of 2017 &  
IA. NOS. 154 & 155 of 2017**

**Dated: 20<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Bharat Aluminium Co. Ltd. ...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. C.K.Rai for R.1

Ms. Shruti Iyer for R-2  
Mr. Arvind Banerjee, Rep. CSPDCL

**ORDER**

List the matter on **02.08.2017.** In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

*ts/kt*

**(Justice Ranjana P. Desai)  
Chairperson**